

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:77
ANSWERED ON:05.07.2004
CAUVERY WATER DISPUTE
Nair Shri P.K. Vasudevan

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the present stage of working of the Cauvery Water Disputes Tribunal and by when the final award is expected to be declared;
- (b) whether the Government propose to reach an agreement among Kerala, Tamil Nadu, Karnataka and Pondicherry on sharing formula of Cauvery water for distress years as the interim order provides no formula on sharing waters on such a situation; and
- (c) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

- (a) The Cauvery Water Disputes Tribunal(CWDT) has taken up arguments of the States of Kerala, Tamil Nadu, Karnataka and Pondicherry on the issues framed by it. As per the amended Inter-State River Water disputes Act, 1956 in August 2002, this Tribunal is required to submit its report within August 2005.
- (b) & (c) On the advice of Cauvery River Authority, efforts were made to formulate an agreed Distress Sharing Formula on sharing of Cauvery waters among the Cauvery Basin States, but the Government of Karnataka did not accept the Distress Sharing Formula agreed to by the other Cauvery Basin States.